

[Translation]

LPG Connections

3670. SHRI BAIJNATH RAWAT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the company of the Oil Corporation have stopped releasing LPG connections to those persons who get themselves registered before 1980 but shifted to other States after obtaining D.D.L. from those companies;

(b) if so, the reasons therefor; and

(c) the action proposed to be taken to release such gas connections?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) As per the Ministry's direction, the Oil companies had initially planned to clear the wait list prior to 1.1.91 by 31.10.97. The prospective customers/registrants were advised through letters and press to avail the facility. However in view of the poor response from the customers, the date was extended upto 31.12.97 and further extended upto 31.1.98 and adequate publicity was also given. Hence as a policy, it was decided not to entertain the requests after 31.1.98.

[English]

Nursing Allowance

3671. SHRI SOMJIBHAI DAMOR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have recently enhanced the Nursing allowance as recommended by the Fifth Pay Commission;

(b) if so, the details thereof;

(c) whether the same enhancement is applicable to the nursing staff of Central Jalma Institute for Leprosy, Taj Ganj, Agra;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the corrective measures taken/proposed to be taken by the Government to remove the disparity?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) to (e) Nursing Allowance has been enhanced from Rs. 150/- per month to Rs. 300/- per month with effect from 1.8.97 as recommended by Fifth Central Pay Commission. Subsequently it was enhanced to Rs. 1600/- per month with effect from 10.7.1998. All Nursing Personnel under Government of India registered with State Nursing Councils are eligible for Nursing Allowance.

Petrofils Co-operative Limited

3672. DR. PRABHA THAKUR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Petrofils Co-operative Limited has been closed;

(b) if so, the reasons therefor and the steps proposed to be taken to restart it;

(c) whether any rehabilitation packages has been worked out; and

(d) if so, the action proposed to be taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) to (d) Petrofils Co-operative Limited (PCL) have been incurring losses since 1994-95. Due to acute financial constraints, it has defaulted in payment on account of power supplies to the Gujarat Industries Power Corporation Limited (GIPCL). In view of impending disconnection of power supplies and also on account of stock-out of raw materials and consumables, PCL management decided to take a safe shut-down from 23.11.98. Restart of the operations of PCL may require about Rs. 10 crore which has not been tied up so far. PCL management has entrusted the techno-economic viability analysis to a reputed consultant and a proposal, based on this techno-economic viability analysis, is expected to be submitted to the Government by the end of December, 1998.

Hospital for Beedi Workers

3673. SHRI BIR SINGH MAHATO: Will the Minister of LABOUR be pleased to state:

(a) whether the Government propose to construct a hospital for beedi workers in West Bengal particularly at Lotshila, in Purulia district;

(b) if so, the present status of that proposal; and